COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 198 OF 2016

Dated: 27th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Sihor Rerolling Mills Association Appellant(s)

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Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms.Sakie Jakharia

Counsel for the Respondent(s) : Ms. Poorva Saigal

Mr. Shubham Arya for R-2 & R-3

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 12.05.2017 after serving copy on the other side.

List the matter on **24.07.2017**.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai) Chairperson